STATEMENT I

List of Travel Agents recognised by the Ministry of Transport

- 1. American Express Co., Bombay.
- 2. Balmar Lawrie and Co. Ltd., Calcutta.
- 3. Cook and Son Ltd., Bombay.
- 4. Cox and Kings (Agents) Ltd., Bombay.
- 5. Grindlays Bank Ltd., Bombay.
- 6. Jeena & Co., Bombay.
- 7. Lee and Muirhead (India) Ltd., Bombay.
- 8. Ram Mohan and Co. Ltd., Madras.
- 9. Vensimal Bassarmal and Bros., Bombay.
- 10. Bharat Travel Service, Ltd., Chitty St. Madras—1.
- Govan Agencies Ltd., New Delhi.
- 12. International Carriers, Ltd., Bombay.
- 13. Iyer and Son Ltd., New Delhi.
- 14. Tulsidas Khimji, Bombay.
- 15. Trade Wings Ltd., Bombay.
- 16. Orient Express Ltd., New Delhi.
- 17. G. Raghunathmull Bank Ltd., Hyderabad (Deccan).
- 18. Jumnalal Sons Ltd. (Hind Musafir Agency), Bombay.
- 19. Shipping & Travel (Agents) Ltd., Bombay.
- 20. Trade Wings (Calcutta) Ltd., Calcutta.
- 21. Murcury Travels (India) Ltd., Calcutta.
- 22. The Indian Travel Corporation Ltd., Banaras.

STATEMENT II

List of Shikar Agents recognised by the Ministry of Transport on ad hoc basis

- 1. Shri Shahji C. Angre, Gwalior.
- 2. Shri C. G. Baron, Shillong.
- 3. Mir Yusaf Ali, Porla (Madhya Pradesh).

ACCIDENT TO I.A.C. DAKOTA AT KHAWAI AIR STRIP

- 489. Shri M. VALIULLA: Will the Minister for Communications be pleased to state:
- (a) whether an Indian Airlines Corporation Dakota recently met with an accident while landing at Khawai air strip in Tripura State midway between Agartala and Dum Dum; and
- (b) if so, what was the extent of damage caused to the Dakota?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes, Sir. The accident referred to occurred at Khawai air strip.

(b) The aircraft was damaged beyond repair, but some parts and pieces are expected to be salvaged.

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT BUSINESS

MR. CHAIRMAN: I have to inform the House that the Business Advisory Committee has allocated time as follows for Legislative and other Government business during the remaining part of the current Session of the Rajya Sabha:—

- The Code of Criminal Procedure (Amendment) Bill, 1954—20 hours (in addition to the time already taken on the 11th and 12th April 1955).
- 2. The Constitution (Fourth Amendment) Bill, 1954—7 hours.

RSD-3.

- 3. The Sea Customs (Amendment) Bill, 1954-1 hour 30 minutes.
- (Number 4. The Appropriation 2) Bill, 1955-8 hours.
- 5. The Finance Bill, 1955--6hours.
- 6. The Untouchability (Offences) Bill. 1954-4 hours.
- 7. The Spirituous Preparations (Inter-State Trade and Commerce) Control Bill, 1955-2 hours.
- 8. The Hyderabad (Export Duties) Validation Bill, 1955-30 minutes.
- Commanders-in-Chief (Change in Designation) Bill, 1955-30 minutes.
- 10. The Reserve Bank of India (Amendment) Bill, 1955-1 hour.
- 11. The Press Commission's Report-7 hours.

In order to be able to complete this programme by the 29th April 1955, the House will, if necessary, sit also on Saturday, the 23rd April 1955 and will also dispense with the lunch hour when required.

SHRI H. C. MATHUR: If we stick to this, is it necessary for us to sit on Saturday?

Mr. CHAIRMAN: It all depends

SHRI H. C. MATHUR: But on the basis now calculated, will it be necessary?

Mr. CHAIRMAN: On the calculated basis, it will not be necessary, except for Saturday the 23rd.

SHRI KRISHNAMOORTHY RAO: Sir, I move:

"That this House agrees with the allocation of time proposed by the Business Advisory Committee in regard to the Government business as announced by the Chairman today."

to Questions Mr. CHAIRMAN: The question is:

"That this House agrees with the allocation of time proposed by the Business Advisory Committee in regard to the Government business announced by the Chairman today."

SHRI JASPAT ROY KAPOOR: May I submit, Sir,.....

Mr. CHAIRMAN: I have put the question to the House.

SHRI JASPAT ROY KAPOOR: have no other opportunity, Sir.

Mr. CHAIRMAN: What can I do? You got up too late.

The motion was adopted.

STATEMENT RE FORCE-LANDING OF AIR-INDIA INTERNATIONAL CONSTELLATION ON 11TH APRIL 1955

THE DEPUTY MINISTER FOR COMMUNICATIONS (Shri Raj BAHADUR): Sir, I have to announce with deep regret that the constellation aircraft VT-DEP belonging to Air-India International crashed into the South China Sea whilst on a charter flight from Hong Kong to I'jakarta on the 11th April 1955, at about 14-55 hours, Indian Standard The charter had been arrang-Time. ed by Air-India International's Hong Kong Office. The aircraft carrying 11 passengers consisting of three staff members of the Chinese Delegation to the Bandung Conference, five Chinese newspaper men, one staff member of the Delegation of the Democratic Republic of Viet-Nam and one Austrian and one Polish journalist besides eight members of crew. The party thus consisted mostly of advance staff of the Chinese Government and press representatives going to attend the Bandung Conference. According to the latest information, there are three survivors.